

plant there. There is also artificial shortage of fertiliser in Begu Sarai, Mujaffarpur, Khagaria and Vaishali districts and it is being black marketted. Therefore, I request you to ask the Central Government to make fertiliser available to farmers immediately and stop the black marketing of fertiliser and arrest the guilty persons. We are getting information that there is stock of fertiliser in my Parliamentary constituency but the Private companies are purchasing it at higher prices and are provoking black marketing. The Government should, therefore, make available fertiliser in Bihar specially Viaishali, Begu Sarai and Khagaria districts.

SHRI JAI PRAKASH AGARWAL (Chandni Chowk-Delhi) : Mr. Deputy Sepaker, Sir, the Ministry of Railway spends crores of rupees on the maintenance of rails and trains but the condition of Railway colonies is worse. There are 9-10 Railway colonies in my Parliament Constituency where residents are crying for water, there is no proper electric supply and the roads are damaged. The flats of the colonies are in dilapidated condition. Even After meeting with Railway officers, no money is spent on developmental works of the colonies. The hon. Minister of Railway is present in the House. I had written a letter to him earlier and I gave him a slip today. I hope that he will take some steps for the Railway employees since he helps the workers and raises voice for their cause. If you visit those colonies, you will find yourself in a 100-200 year old colony. I invite you to accompany me on a surprise visit. 5-7 people died of dengue there. I hope that you will invest lump-sum amount for their welfare. These are your employees. They are working for you; hence it is your duty to improve the living conditions in their colonies and to provide facilities for them. I humbly request that if you are spending crores of rupees on Railways, employees.

SHRI VIJAY GOEL (Sadar-Delhi) : Mr. Deputy Speaker, Sir, I also wanted to raise a similar matter. There is a Railway station and Railway colony in my constituency, Sadar-Delhi. This area also lacks facilities. I have personally written to the Hon'ble Minister in this regard three or four times and every time my letter was stated to have been forwarded for necessary action. However, no action has been taken except sending the above mentioned replies. As on today, Delhi is in grip of Dengue epidemic. Garbage is piled up on both sides of the Rail track. This garbage is not supposed to be removed by the corporation or any other authority but by the Ministry of Railways. In my constituency, garbage has piled up on Railway land, yet no attention is being paid towards it. Apart from the Dengue threat, I had also written to you that the Railway Station falling under my constituency should be computerised and the single line should be converted into double line. The Government is requested to take action in this regard otherwise what are we going to say to the people. Prominent advertisements are given in newspapers. Advertisements costing lakh of rupees appear in

newspapers, however, no action is taken. Hence, request you to kindly pay attention to this aspect.

SHRI RAM VILAS PASWAN : Mr. Deputy Speaker Sir, I assure both the Hon'ble Members that I would personally visit both the colonies within a week and would take action against the officials found guilty ...*(Interruptions)*

SHRI BRAJ MOHAN RAM (Palamu) : Mr. Deputy Speaker, Sir, the two districts of Palamu and Gadava fall under my constituency and both these districts are in grip of malaria...*(Interruptions)*.

MR. DEPUTY SPEAKER : Please be brief. Malaria and Dengue have already been discussed yesterday.

SHRI BRAJ MOHAN RAM : Sir, I did not get a chance to speak.

MR. DEPUTY SPEAKER : All right you may speak on the subject. I am allowing you.

SHRI BRAJ MOHAN RAM : Thank you. I have visited several villages recently and have observed that many people are dying daily of malaria. There are reports of death from every block but the Department of Health is unable to take any action. We met the Civil Surgeon of Palamu and asked him to make arrangements for medicines but he expressed his helplessness in this matter. The doctors say that they have not got any arrangement. Unless the arrangements are made by the top level authorities, they would not be able to offer any help.

Sir, I would like to request the Central Government to make proper arrangements through the Government of Bihar without further delay so that precious lives may be saved. We have also intimated the Palamu and Gadavi district authorities to take measures immediately to check this disease by sending medicines and machines for carrying out blood-tests ...*(Interruptions)*

MR. DEPUTY SPEAKER : I have called out the names of all the members on my list. A member gets an opportunity to speak out once a week. There is an objection on the same speaker being given another opportunity. Secondly the state subjects are also not being allowed any more.

*(Interruptions)*

MR. DEPUTY SPEAKER : All right, I will allow the four of you.

*[English]*

SHRI SHIVANAND H. KOUJALGI (Belgaum) : Sir, the TV centre at Gokak District, Belgaum in Karnataka had been constructed long back but as the posts or the staff are not sanctioned, the TV centre is not yet functioning. Hence, it is requested that necessary posts be sanctioned immediately and the TV centre at Gokak be opened immediately.

I also request you to kindly direct the hon. Minister for Information and Broadcasting to sanction the posts immediately and start the TV centre as early as possible.

[Translation]

SHRI RAJIV PRATAP RUDY (Chhapra) : Mr. Deputy Speaker, Sir, I would like to draw the attention of the Government specifically towards this matter. We have been a witness to worse conditions and terrorist activities in Punjab in the last ten years. We have also witnessed the rising terrorism in Jammu and Kashmir for the last ten years and the manner in which the focus of terrorists is shifting towards the states of Bihar and Uttar Pradesh which are adjacent to the border of Nepal, is alarming and I feel that the Government should pay attention towards it. Due to increase in the Activities of I.S.I. across the borders of Bihar adjoining Nepal a situation worse than Punjab and Jammu and Kashmir is likely to emerge in the coming three to five years. We have been receiving reports from the people living in that border area, especially from M.P.s hailing from that area, that foreign intruders are trying to increase terrorist activities in the whole country by entering through that area alongwith sophisticated weapons.

I urge upon the Government to keep a vigil over the areas of Uttar Pradesh and Bihar adjoining Nepal and the Govt. of Bihar may, especially be directed to keep a close watch on the activities of these people. I also urge upon the Central Government to keep a vigil over their activities.

[English]

SHRI BADAL CHOUDHURY (Tripura West) : Sir, Tripura has been facing problems due to extremist activities with the resources at its command. The insurgent activities of the extremists have recently been stepped up. The extremists have also acquired and have been using sophisticated weapons, such as AK-47, AK-56 and LMGs. Some of the serious incidents include ambush and killing of two TSF personnel near Barkathal under Sidhai Police Station on November 6, 1996; kidnapping of five persons and subsequent recovery of their dead bodies on November 11, 1996 in Burburia under Birgang Police Station; attack on the vehicle of Forest Minister, Tripura on November 23, 1996, and ambush and killing of three CISF personnel at Bagbari under Jirania Police Station on November 25, 1996.

In the recent past few days, several incidents have taken place in the interior areas which indicate killing, injuring or kidnapping of non-tribals by the extremists. During the period of three weeks from November 6 1996, more than 20 persons have been kidnapped. This has led to localised ethnic tension and apprehension in the minds of general population. This prevailing situation cannot be ignored in view of the possibility of ethnic violence in different parts of the State, specially those having mixed population.

The Assam Rifles are well versed with the terrain of the State and have been handling the situation effectively. It may be pointed out that three Battalions of Assam Rifles have their permanent headquarters in the State of Tripura as follows: 22 Battalion with headquarters at Ambassa; 23 Battalion with headquarters at Udaiped; and 26 Battalion with headquarters at Agartala.

It is understood that these forces are now posted at Manipur, Jammu and Kashmir and Nagaland, respectively. Therefore, these three Battalions of Assam Rifles having their permanent headquarters in Tripura but deployed elsewhere should be restored immediately in the State.

Sixty companies of CRPF had been deployed in the State. On the eve of election in Uttar Pradesh, 15 companies had been withdrawn. Of them, 10 companies are yet to be returned to the State. This has created a gap in the security cover in the State which has resulted in the recent spate of extremist violence in the State. Hence, 10 companies of CRPF should be returned to the State immediately.

There are only seven BSF Battalion in Tripura against the sanctioned strength of 11 Battalions which is most inadequate for the long border area of Tripura. So, there should be immediate restoration of the authorised strength of BSF on Tripura-Bangladesh border and setting up of more BOPs at identified stretches of the border which are frequently used by extremists to sneak into Bangladesh.

So, my humble request to the Government of India is about the urgent need for redeployment of three Battalions of BSF, three Battalions of Assam Rifles and ten companies of CRPF - withdrawn for Assembly Election in Uttar Pradesh and to maintain the law and order situation in Manipur, Nagaland and Jammu and Kashmir.

[Translation]

DR. M.P. JAISWAL (Bettiah) : Mr. Deputy Speaker, Sir, the entry of vehicles having Indian registration number into Veerganj city of Nepal located along the Indo-Nepal border has been restricted after a new traffic rule enacted by the Nepal Government. As per this rule, the Indian vehicles would be required to get a temporary Nepali registration number to enter the Nepal. Indian vehicles without Nepali registration number be seized and strict action would be taken against them. Nepali custom officers used to collect tax from Indian Vehicles in an arbitrary manner before entering Nepal, due to which Indian vehicles had to face difficulty in entering Nepal. The entry of Indian vehicles has almost been restricted by enacting this new traffic rule.

It was decided in the Indo-Nepal Friendship Treaty that the citizens of both the countries would be able to run their vehicles freely within the radius of 3 kilometers